

**PAPERS LAID ON THE TABLE**

[MR. DEPUTY CHAIRMAN (PROF. P.J. KURIEN) in the Chair.]

MR. DEPUTY CHAIRMAN: Now, the Papers to be Laid on the Table.  
...(Interruptions)...

**I. Notifications of Ministry of Environment and Forests.****II. Report and Accounts (2010-11) of WII, Dehradun and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under sub-section (3) of Section 35 of the National Green Tribunal Act, 2010:—

- (1) G.S.R. 440 (E), dated the 11th June, 2012, publishing the National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Service of Officers and other Employees) Amendment Rules, 2012.
- (2) G.S.R. 556 (E), dated the 11th July, 2012, publishing the National Green Tribunal (Manner of Appointment of Judicial and Expert Members, Salaries, Allowances and other Terms and Conditions of Service of Chairperson and other Members and Procedure for Inquiry) (Amendment) Rules, 2012.

[Placed in Library. See No. L.T. 7174/15/12]

II. A copy each (in English and Hindi) of the following papers: —

- (a) Annual Report and Accounts of the Wildlife Institute of India (WII), Dehradun, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7173/15/12]

...(Interruptions)...

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श्री नरेश अग्रवाल : माननीय उपसभापति जी ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The Whistle Blowers Protection Bill, 2011.  
...(Interruptions)... I cannot get angry today. ...(Interruptions)... I cannot get angry